

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 41 of 2017

Dated: 23rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bangalore Electricity Supply Company	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M. Nuli
Mr. Nanda Kumar K. B.

Counsel for the Respondent(s) : Mr. Anantha Narayana M. G.
Mr. Shridhar Prabhu

ORDER

Learned counsel for the Appellant submits that the Appellant is likely to withdraw the appeal and seeks some time to get instructions.

List the matter on **14-11-2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js